

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.11.2017 AT 10.30 AM**

TRANSFER PETITION NO.	TP(HCW) No.78/HDB/2017
COMPANY PETITION/APPLICATION NO.	CP No. 8/20167
NAME OF THE COMPANY	Seahorse Maritime & Logistics Pvt Ltd
NAME OF THE PETITIONER(S)	Samrath Lifters Pvt Ltd
NAME OF THE RESPONDENT(S)	Seahorse Maritime & Logistics Pvt Ltd
UNDER SECTION	433 of 1956

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

None Appears.

Post the Case under caption for dismissal on 05.12.2017

  
**Member (Technical)**

  
**Member (Judicial)**